

**In the National Company Law Tribunal, Jaipur**

**Item No. 106**

**CP (IB) No. 74/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of**

**Anand Kumar Gupta**

**..... Applicant/Petitioners**

**VS.**

**Adelson Pharma Pvt. Ltd.**

**.....Respondent**

**Order delivered on 02.05.2019**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Mudit Manohar, Adv.

For Respondent(s) : Susshil Daga, Adv.

**ORDER**

Learned counsel for the petitioner is present. Upon receipt of notice, Corporate Debtor is being represented by Mr. Susshil Daga, Adv. who seeks time on behalf of Corporate Debtor to file reply. Let reply be filed within a period of 10 days from today. Post the matter on 31.05.2019.



**(R. Varadharajan)  
Member (Judicial)**